

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY,
CAMP AT NAGPUR.

Original Application No. 959/89.

Shri S.K.Ahmad.

... Applicant.

V/s.

Union of India & Another. ... Respondents.

Coram: Hon'ble Member(A), Shri P.S.Chaudhuri,
Hon'ble Member(J), Shri D.K.Agrawal.

Appearances:-

Applicant present in person.

Respondents by Mr.Ramesh Darda.

Oral Judgment:-

(Per Shri P.S.Chaudhuri, Member(A)) Dated: 18.6.1990

This application under section 19 of the
Administrative Tribunals Act was filed on 12.12.1989.
In it the applicant is challenging the order dt.
24.11.1989 by which he is transferred from Nagpur to Goa.

2. When the application was filed the applicant
was working as Head Clerk in the Archaeological Survey
of India at Nagpur. We heard the applicant in person
and Mr.Ramesh Darda, learned advocate for the respondents.
Mr.Darda submitted that initially the impugned transfer
order was stayed but this stay was subsequently vacated.
Thereafter, the applicant moved on transfer to Goa and
joined his duties there in or about January, 1990.
Thereafter, by order~~s~~ dt. 27.3.1990 the applicant was
promoted as Work Assistant, Gr.I and the applicant was
transferred to such a promotional post at New Delhi.
The applicant joined this new promotional post at New
Delhi in or about April, 1990.

3. In view of this position we are of the opinion,
that this application has now become inf~~r~~uctuous.

...2.

3. The application is accordingly dismissed as being
infuctuous, with no order as to costs.

D.K.Agrawal

(D.K.AGRAWAL)
MEMBER(J)

P.S.Chaudhuri

(P.S.CHAUDHURI)
MEMBER(A).